

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building , 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Ref: Docket No. 7/TT/2012

Date: 15.2.2012

To,

The Deputy General Manager (Commercial),  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Approval for determination of transmission tariff for Extension of 765/400 kV Bilaspur Pooling station (near Sipat) alongwith LILO of Sipat- Seoni ckt-2 with 3x80 MVAR switchable line Reactor and 765/400 kV, 1500 MVA Auto-transformer 3 (Ant. DOCO 01.03.2012) under WRSS XI Scheme in WR for Tariff Block 2009-14 period

Sir,

I am directed to refer to your petition on the subject mentioned above, and to request you to furnish following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 5.3.2012:

- (i) Status of date of commercial operation;
- (ii) In case there is change in anticipated date of commercial operation, the CA/Mgt certificate certifying the actual expenditure up to date of commercial operation, additional capital expenditure thereafter, and the funding pattern as on date of commercial operation as well as for the add cap;
- (iii) Copy of Letter of Award for the assets covered in instant petition.

Yours faithfully,

Sd/-  
(P.K.Sinha)  
Assistant Chief (Legal)